

By email

THE GAUHATI HIGH COURT

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

No. HC.XV.07/2024/119/RV.

From: Shri Sunil Kumar Poddar,
Registrar General,
Gauhati High Court, Guwahati

To, Shri Santanu Kumar Sarma
Sub-Divisional Judicial Magistrate (M),
Bilasipara (under suspension)
PIN- 783348

Dated Guwahati, the 15th October, 2024

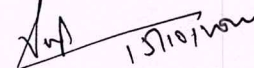
Sub:- Headquarter Leave.

Ref:- Your letter dated 15.10.2024.

Sir,

With reference to the subject cited above, you have been granted permission to leave the headquarter w.e.f. the morning of 18.10.2024 till the morning of 19.10.2024, as prayed for.

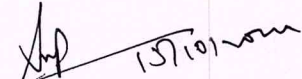
Yours faithfully,


REGISTRAR GENERAL

KPakhal
15.10.24

Memo No. HC.XV.07/2024/120/RV., dated 15.10.2024

Copy to the District & Sessions Judge, Dhubri for information.


REGISTRAR GENERAL

KPakhal
15.10.24